

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DPA TECHNOLOGIES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	DPA Technologies Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	30.08.2018
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC Delhi
4.	CORPORATE IDENTITY NUMBER	U74999DL2018PTC338035
5.	ADDRESS OF THE REGISTERED OFFICE ANDS-1, S/F, Manish Global Mall, PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	ELSC-1 Sector -22 Dwarka, South West Delhi, New Delhi, Delhi, India, 110077
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21.08.2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Dinesh Chander Bajaj E-87, Anand Niketan, New Delhi – 110021. dpatech.vliq@gmail.com Reg No.: IBBI/IPA-003/IPA-ICAI-N-00227/2019 -2020/12902 +91 9868203636
8.	LAST DATE OF SUBMISSION OF CLAIMS	20.09.2024

Notice is hereby given that the DPA Technologies Private Limited has commenced voluntary liquidation on 21.08.2024.

The stakeholders of DPA Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before 20.09.2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false and misleading proofs of claim shall attract penalties.

Dinesh Chander Bajaj
Name and Signature of the Liquidator
Registration No: IBBI/IPA-003/IPA-ICAI-N-00227/2019 -2020/12902

22.08.2024
New Delhi